1	2	3	4	5
26.	Uttar Pradesh	1330760	1267320	63440
27.	Uttarakhand	162860	157080	5780
28.	West Bengal	864180	827910	36270
29.	Delhi	352830	327840	24990
30.	A & N Islands	17874	16259	1615
31	Chandigarh	32679	30840	1839
32.	Dadra and Nagar Haveli	4919	3784	1135
33.	Daman and Diu	4065	3227	838
34.	Lakshadweep	1837	1780	57
35.	Puducherry	26993	24142	2851
	Total	14165044	12598999	1566045

Completion of deputation period by top officials looking after road projects

2836. SHRI RAJEEV SHUKLA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of top officials in the Ministry looking after road projects who have completed their deputation and still going on;
 - (b) whether there is any specific guidelines laid down in this regard; and
 - (c) if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI KAMAL NATH): (a) None.

(b) to (c) Deputations to the Ministry are governed by the guidelines laid down by the Department of Personnel & Training from time to time.

Conversion of NH-8 from four lane to six lane

 \dagger 2837. SHRI OM PRAKASH MATHUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the progress of work regarding the conversion of Jaipur-Delhi National Highway No.8 from four lane to six lane and the date by when it would be completed; and
 - (b) the details of amount being spent on it?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Delhi-Gurgaon Expressway (8-lane) is already in operation. The work of conversion of Gurgaon-Jaipur National Highway No.8 from four-lane to six-lane is under progress and is targeted for completion by October, 2011. The work has been awarded on Build, Operate and Transfer (BOT) basis and the expenditure is to be incurred by the concessionaire.

 $[\]dagger \textsc{Original}$ notice of the question was received in Hindi.